

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

104. IA/3058/2024 C.P. (IB)/326(MB)2021

**IN THE MATTER OF**

SATEC Envir Engineering (India) Private Limited  
Vs

... Petitioner

Renaissance Corporation Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 01.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Liquidator: CA Ankit Pitti (VC)

For the Applicant: Adv. Aniket Worlikar (VC)

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**ORDER**

**IA 3058/2024-** Counsel for the Applicant prays for a short adjournment. Allowed as prayed for. It is made clear that no further adjournment shall be granted. Adjourned to **23.07.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

208. IA/1731/2023 C.P. (IB)/326(MB)2021

**IN THE MATTER OF**

Satec Envir Engineering (India) Private Limited  
Vs

... Petitioner

Renaissance Corporation Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 01.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Liquidator: CA Ankit Pitti (VC)

For the Applicant: Adv. Aniket Worlikar (VC)

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**ORDER**

**IA/1731/2023-** Counsel for the Applicant prays for a short adjournment. Allowed as prayed for. It is made clear that no further adjournment shall be granted. Adjourned to **23.07.2024.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/